

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO.109 OF 2015

&

APPEAL NO. 194 OF 2015 & IA NO. 334 OF 2015

Dated : 17th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Baitarani Power Project Pvt. Ltd.

...Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. K. Gopal Choudhary

Counsel for the Respondent(s)

:

Mr. Prashanto Sen

Mr. Rutwik Panda and

Ms. Anshu Malik for R-1

Mr. R.K. Mehta,

Mr. Abhishek Upadhyay,

Ms. Himanshu for R-3, R-6, R-8 & R-10

(in A.No. 109 of 2015) &

for R.4, 6, 9 & 11

(in A.No. 194 of 2015)

Mr. Shashank Bajpai,

Mr. Shakun S. Shukla for R-2

ORDER

Mr. R.K. Mehta, learned counsel for the respondents seeks two weeks time to file a compilation of Supreme Court's judgments and written note as well. He may do so on or before 02.12.2015 after serving copy on the other side.

List these matters on **11.12.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**